

(ख) वित्तीय वर्ष 1976-77 में उपर्युक्त मूल्य कम करने के परिणामस्वरूप 5.85 करोड़ रुपये का राजस्व घट गया। सरकार द्वारा राज्य अथवा केन्द्र के बिक्री कर में छूट दिए जाने का प्रश्न ही नहीं उठता क्योंकि इसका संबंध राज्य सरकार से है ?

Soviet-Vietnam Film Festivals held in New Delhi

4983. PROF. P. G. MAVALANKAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Soviet and Vietnam Film Festivals were recently held in New Delhi;

(b) if so, the details of the films shown and the approximate number of people who witnessed them;

(c) whether the said film festivals were restricted to invitees only or were open to the general public on payments;

(d) who selected the said films and what was the criteria for such a selection; and

(e) the cultural impact, if any, that the said festivals had on the Indian public?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) and (b). No festival of Soviet Films was held in New Delhi recently. Only the premiere of the Soviet film entitled "Blockade" was arranged in New Delhi on 29th June, 1977. About 1200 persons attended the function.

A Vietnamese Film Festival was held in New Delhi on 3rd (inaugural function) 4th and 5th July, 1977.

The films shown in the Vietnamese Film Festival were:

Feature Films

(i) We Shall Meet Again As Promised.

(ii) The Young Woman of Bai-Sao.

Documentaries

(i) The Greatest Holiday.

(ii) Winter Coats.

(iii) The Truong Son Road.

About 1,000 people witnessed the inaugural function and about 690 people attended the Commercial shows.

(c) The inaugural functions of the Soviet Premiere and Vietnamese Film Festival were restricted to invitees only. The commercial shows were, however, open to general public.

(d) The selection of the films for the Soviet Premiere and Vietnamese Festival was made by the respective countries.

(e) Such festivals, besides strengthening the bonds of friendship between India and the participant countries, provide people of India a chance to know about the way of life in the participating countries.

Delhi Sales Tax

4984. SHRI KANWAR LAL GUPTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have received any representation for the simplification of the Delhi Sales Tax;

(b) if so, the details thereof;

(c) the action taken by the Government on it;

(d) whether the distributing character of Delhi has been adversely affected by the recent changes in the Delhi Sales Tax Act and particularly by the orders of the U.P. Government; and

(e) if so, the steps Government propose to take to remove this defect?